

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/163/2016
NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah
NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	T.K. Bhaskar Prayadarshini Abhinav Parthasarathy Keerthi K Akhil Jain	Counsel for Petitioner	B. Abhinav
2)	S. Sankaranarayanan M. Karitha Suresh	Counsel for Respondents	Karitha

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted the final arguments afresh. Matter is posted for the arguments of the Respondents. Put up on 02.01.2018 at 10.30 A.M.

ghk

MEMBER (JUDICIAL)